GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION No. 1477 TO BE ANSWERED ON 05.08.2024

Filling up of vacant posts in the Ministry

1477. SHRI. R. GIRIRAJAN:

Will the Minister of COAL be pleased to state:

(a) whether Government has taken adequate steps to fill up the vacancies falling under the Ministry of Coal and all its PSUs, allied offices, if so, the details thereof;

(b) the incumbency position as on 1st July, 2024 in respect of all Aided Institutes, all Public Sector Undertakings under aegis of the Ministry of Coal; and

(c) whether Government has initiated any special recruitment drive for filling up of vacancies in SC/ST/OBC and minorities, if so, the details thereof, if not, the reasons thereof?

Answer MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

Several steps have taken to fill up vacant posts in the Ministry of Coal and its' Public Sector Undertakings (PSU) through Department of Personnel and Training (DoPT), Staff Selection Commission (SSC) and the Ministry. Steps undertaken are underlined as follows:

(1): Ministry of Coal (MoC)

a) the Government has taken adequate steps to fill up the vacancies falling under the Ministry of Coal. These posts are filled centrally through DoP&T/Cadre Controlling Authorities. This Ministry does direct Recruitment of Multi Task Workers(MTS) posts through Staff Selection Commission (SSC) and the posts of Staff Car Driver by itself. For filling up the vacant positions the Ministry intimates the vacancy of MTS to SSC from time to time.

b) The incumbency position as on 01.07.2024 in respect of Ministry of Coal is as under:-

Ministry of	Group A	Group B		Group C	Total
Coal Manpower		Gazetted	Non-Gazetted		
Sanctioned Strength	48	38	47	59	192
In position	44	29	30	52	155
Vacancy	04	09	17	07	37

c). Not applicable in view of the reply mentioned above.

(2): Coal Controller Organization (CCO)

a). In order to fill the vacancies against 130 posts created under cadre restructuring of Coal Controller Organization, a subordinate office under Ministry of Coal, framing of revised/new Recruitment Rules in consultation with DoP&T are under final stage.

b). The incumbency position as on 01.07.2024 in respect of the Coal Controller Organization is as under:-

Human Resource	Group A (Gazetted)	Group B (Non-Gazetted)	Group C (Non-Gazetted)	Total
Earlier Sanctioned Strength	11	40	126	177
New Sanctioned Strength	43	31	56	130
In position	05	18	31	54

c). Not applicable in view of the reply mentioned above.

(3): Coal India Limited (CIL)

a). The details of employment provided by Coal India Limited in the last three years is as follows:

Year	Outside 1	Recruitment	Employment to dependents under	Employment to Land Oustees under R&R policy of the Company
	Executives	Non Executives	National Coal Wage Agreement	
2021-22	1196	1253	1545	2174
2022-23	1504	500	2039	2091
2023-24	460	1197	2061	1908

b). The total incumbency position (Permanent employees) at Coal India Limited as on 01.07.2024 is 2, 25,943.

c). Regular recruitment of executives and non executives are presently being undertaken by CIL and its subsidiaries as a result of which there has not been any requirement of undertaking Special Recruitment Drive at a large scale in the last three years. However, CCL vide its notification No. CCL/Recruitment/Adv-Stat/032023/63 dated 28.03.2023 carried out Special Recruitment Drive in which 193 vacancies have been filled. Similarly, BCCL had also issued a notification for Special Recruitment Drive vide No. Employment Notification/ Advertisement No.2067 dated 29.04.2023.

(4): NLC India Limited (NLCIL)

a). Adequate steps are being taken for filing up the vacancies in NLCIL. For the period April 2023 to May-2024 the target of 1120 was achieved. For the year 2024-25, it is proposed to issue 650 offers of appointment.

b). The incumbency position as on 01.07.2024 in respect of NLCIL is 10,286.

c). There has not been any special recruitment drive for SC / ST / OBC and other minorities during the last five years since there are no backlog vacancies.

(5): Singareni Collieries Company Limited (SCCL)

a). In SCCL, all the vacancies have been identified in various posts in NCWA and Executive cadre and accordingly employment notification in 01/2024 for 272 vacancies and another notification in 02/2024 for 327 vacancies were given through open advertisements and recruitment process in respect of the said notifications will be completed at the earliest.

b). The incumbency position as on 01.07.2024 in respect of SCCL is 41,685.

c). Special recruitment drive for ST candidates for filling up of 665 vacancies for the post of Badli worker Category-I (Under Ground) was taken up by SCCL in the year 2018 and recruitment process has been completed.

(6): Coal Mines provident Fund Organization (CMPFO)

(a&b). As per Coal Mines Provident Fund (Employees' Recruitment) Rules, 2024, there are 934 sanctioned strength in CMPFO out of which the in position status is 568 as on 01.07.2024. CMPFO is taking adequate steps to fill up the vacant posts in CMPFO by Direct Recruitment from the Public Disclosure list of Union Public Service Commission (UPSC) and Staff Selection Commission (SSC).

(c). For recruitment process for filling up of 10 vacant Group A posts (SC-01, ST-01 & OBC-02) from UPSC and 147 Group B & C posts (SC-20, ST-09 & OBC-38) from Staff Selection Commission has already been conveyed.
